

(b) They have not applied for a COB Licence as advised by the Government on the ground that they have already registered themselves with the DGTD and hence no further application is required to be made for the grant of a COB licence. The representation is under examination.

(c) Does not arise, in view of (b) above.

(d) Does not arise in view of (a) above.

### Change of Name of Bombay to Mumbai

403. SHRI R.K. MHALGI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have taken decision to change the name of Bombay as Mumbai, as proposed by Maharashtra Government in December, 1977;

(b) if not, what are the reasons for delay and when the decision is likely to be taken; and

(c) what special efforts have been made during the last three months to reach the decision ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The proposal is still under consideration in consultation with the Government of Maharashtra on certain aspects.

### Taking up a final decision in Umbrella-Type BHEL-Siemens tie-up

404. SHRI G. S. TOHRA : Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken any final decision on the proposal regarding an Umbrella-type BHEL-Siemens tie-up; and

(b) if so, the details thereof ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The reference is perhaps intended to the proposed collaboration agreement of M/s Bharat Heavy Electricals Ltd. (BHEL) with M/s Siemens of West Germany, on the procurement of know-how for some electrical products and systems technology. The proposal is still under active consideration of the Government.

(b) Till the decision is taken, it is not possible to furnish the details.

### Sixth Five Year Plan

405. SHRI JANARDHANA POOJARY : Will the Minister of PLANNING be pleased to state :

(a) whether the finalisation of Sixth Plan is likely to be delayed further; and

(b) if so, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN) : (a) and (b) . No further delay in the finalisation of the Sixth Plan is envisaged. The work on preparation of the final Plan document is actively in progress and the document is likely to be presented to the National Development Council next month.

### फ्रांस से परिष्कृत यूरेनियम

407. श्री हुकम चन्द कछवाय : क्या परमाणु ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मद्रास के निकट कलपाक्कम में निर्माणाधीन फास्ट ब्रॉडर टेस्ट रिएक्टर के लिए फ्रांस से परिष्कृत यूरेनियम प्राप्त करने में अड़चनें आ रही हैं और इस वजह से रिएक्टर के चालू होने में विलम्ब हो रहा है; और

(ख) यदि हां, तो उसके क्या कारण हैं और सरकार द्वारा इस संबंध में क्या कार्यवाही की जा रही है ?

रक्षा मंत्रालय में और परमाणु ऊर्जा, इलेक्ट्रॉनिक्स विज्ञान तथा प्रौद्योगिकी और अन्तरिक्ष विभागों में राज्य मंत्री ( प्रो० शेर सिंह ) : (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता।

सीमा सुरक्षा बल तथा केन्द्रीय आरक्षी पुलिस बल के जवानों को छुट्टियां दिया जाता

408. श्री बया राम शास्त्र : क्या गृह मंत्री केन्द्रीय आरक्षी पुलिस बल के जवानों को वार्षिक छुट्टियों के बारे में 4 अप्रैल, 1979 के प्रतारकित प्रश्न संख्या 6009 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या सीमा सुरक्षा बल तथा केन्द्रीय आरक्षी पुलिस बल के जवानों को 60 दिन की छुट्टियां देने के लिये नियमों में संशोधन करने के बारे में विधि मंत्रालय से मंत्रणा कर ली गई है; और

(ख) यदि हां, तो इन दोनों बलों के जवानों को उक्त छुट्टियां देने के आदेश किस तारीख से लागू होंगे ?